

TDSAT SEMINAR
On
**“Fundamentals & Future of Dispute Resolution in
ABC&T (Airport, Broadcasting, Cyber & Telecom)”**
Bengaluru, 9th September, 2017

09.30 am to 10.00 am	Registration of delegates
INAUGURAL SESSION	
10.00 am to 10.02 am	Lighting of the Lamp
10.02 am to 10.05 am	Felicitation of the dignitaries.
10.05 am to 10.15 am	Opening remarks by Mr. B.B. Srivastava , Hon'ble Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.15 am to 10.25 am	Address by Mr. S.Machendranathan , Chairperson, AERA
10.25 am to 10.35 am	Address by Mr. R.S.Sharma , Chairperson, TRAI
10.35 am to 10.45 am	Address by Hon'ble Mr. Justice N. Santosh Hegde , Former Chairperson, TDSAT
10.45 am to 10.55 am	Address by Hon'ble Mr. Justice Subhro Kamal Mukherjee , Chief Justice, High Court of Karnataka, (Chief Guest)
10.55 am to 11.05 am	Inaugural Address by Hon'ble Mr. Justice Mohan M. Shantanagoudar , Judge, Supreme Court of India
11.05 am to 11.15 am	Concluding Remarks by Hon'ble Mr. Justice Shiva Kirti Singh , Chairperson, TDSAT
11.15 am to 11.20 am	Vote of Thanks by Mr. Manjul Bajpai , President, Telecom Lawyers Association
11.20 am to 11.40 am	TEA BREAK
BUSINESS SESSION - 1	
PRESENTATIONS/ TALKS moderated by Mr. B. B. Srivastava , Hon'ble Member, TDSAT	
11.40 am to 12.00 am	Mr. Alok Dhir, Advocate , on 'Overview of AERA Act 2008'
12.00 am to 12.20 pm	Mr. S.Machendranathan, Chairman, AERA on 'Policy of GoI on Airport Infrastructure, Rights & Obligations of Airport Operators and State.
12.20 pm to 12.35 pm	DISCUSSION
BUSINESS SESSION – 2	
PRESENTATIONS/ TALKS moderated by Mr. A. K. Bhargava , Hon'ble Member, TDSAT	
12.35 pm to 12.55 pm	Mr. Pavan Duggal, Advocate , on 'Overview of IT Act, 2008'.
12.55 pm to 1.15 pm	Mr. Gaurav Gupta, Principal Secretary, IT, Karnataka Government on 'Dispute Resolution & Appellate Mechanism under IT Act, 2008'.
1.15 pm to 1.30 pm	Dr. Aditya Sondhi, Additional Advocate General, Govt. of Karnataka on "Rights & Remedies under the IT Act, 2000"
1.30 pm to 1.45 pm	DISCUSSION
1.45 pm to 2.45 pm	LUNCH BREAK
BUSINESS SESSION- 3	
PRESENTATIONS/ TALKS moderated by Mr. R. S. Sharma, Chairperson, TRAI	
2.45 pm to 3.30 pm	Mr. R.S. Sharma, Chairperson, TRAI , on 'Evolving regulatory framework for digital age'.
3.30 pm to 3.50 pm	Mr. Vipin Tyagi, ED, C-DOT , on 'Indigenous development & manufacturing of STB, SMS & CAS'.
3.50 pm to 4.10 pm	Mr. Sanjay Singh, CMD BBNL , on 'Broadband with special reference to Rural connectivity'.
4.10 pm to 4.30 pm	Mr. Ashok Mansukhani, MD & CEO, Hinduja Media Group on "Need for converged regulation in an era of technological convergence"
4.30 pm to 4.50 pm	Mr. Kunal Tandon, Advocate on "Regulatory Mechanism for quality of service"
4.50 pm to 5.05 pm	DISCUSSION
5.05 pm to 5.25 pm	Panel discussion on 'Last mile operator challenges & way forward'
5.25 p.m.	Vote of thanks
	TEA